

closed in Madhya Pradesh in pursuance to the interim orders of Hon'ble Supreme Court referred to above.

The Central Government after obtaining the opinion of learned Attorney General of India, issued suitable instructions to all the State Governments. Further, Hon'ble Supreme Court has resolved the issue regarding Forest clearances concerning mining vide orders dated 4.3.97 as per which the State Governments shall forward all complete pending applications within a period of 2 weeks to the Central Government for requisite decisions and applications received (or completed) hereafter would be forwarded within two weeks of their being received. Further the Central Government shall dispose of all such applications within six weeks of their being received. Where the grant of final forest clearance is delayed, the Central Government may consider the grant of working permissions as per existing practice.

[Translation]

Damage of Madan Mahal Reservation Centre due to Earthquake

3749. SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAY be please to state :

(a) whether as a result of earthquake on May 22, 1997 Madan Mahal Reservation Centre of Central Railways has been damaged and since then it has not been repaired;

(b) if so, the reasons therefor;

(c) whether heavy rush on reservation centre of Jabalpur railway station leads to manhandling among the passengers;

(d) if so, whether touts are also active for reservation and there is no GRP personnel on reservation centre to remove the difficulties of the passengers and the officers on these reservation centre also do not show any interest in this matter; and

(e) if so, the action proposed to be taken by the Government in this regard?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) In the earthquake, Madan Mahal Station Building has been damaged very badly. The Building requires to be re-built.

(c) No complaint regarding man-handling among the passenger has been received.

(d) and (e) GRP/RPF personnel are regularly deployed in Reservation Office to ensure proper queue. Regular checks are being conducted by the Railway Officers with the help of RPF & GRP to ensure that there is no tout and nefarious activity in the reservation office.

Private Security Personnel

3750. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the T.D.Ms. are entitled to appoint private Security Personnel;

(b) if not, whether a number of Security personnel are appointed by District Manager in Bareilly telecommunications office from July 1, 1996 to till date; and

(c) if so, the reasons for these appointments?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) No Sir.

(b) No Private Security Personnel has been appointed by Telecom/District Manager, Bareilly from July 1, 1996 to till Date. However, Security jobs have been assigned to UP Sainik Kalyan Board, a U.P. Government Agency to guard all important Telecom, installations and assets in SSA Bareilly.

(c) Not applicable, in view of (b) above.

Waiting List for Telephone in Haryana

3751. DR. ARVIND SHARMA : Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on the waiting list for telephone connections in Haryana, district-wise;

(b) the duration with—in which the telephone connection is installed at the application and depositing the security money;

(c) the number of existing telephone connections at present and the number out of them functioning smoothly and the percentage of those lying out of order and the duration in which the out of order telephones are repaired, district-wise; and

(d) the number of telephone connection provided during 1996 and the target fixed in this regard for the year 1997, district-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Number of persons on the waiting list as on 31.7.1997 are as per the Statement - I enclosed.

(b) The average duration for provision of telephone connection, category wise, is as follows :

Category	Duration
Tatkal	15 days
OYT	1-6 months
Non-OYT (G)	1-2 Years.

However, expansion plans for Haryana have been worked out and efforts are being made to provide telephone early.

Presently after issue of work order, subject to technical feasibility, telephone are generally provided within 15 days.

(c) The information is being collected from the field units and will be placed on the table of the House.

(d) Telephone connections provided during 1996-97 and target fixed for 1997-98 are as per the Statement II enclosed.

Statement - I

Sl. No.	Name of Districts	Waiting List as on 31.7.97
1.	Sonepat	5,477
2.	Jind	2,086
3.	Rewari	3,379
4.	Mohindergarh	1,642
5.	Ambala	5,106
6.	Yamunanagar	4,131
7.	Panchkula	1,844
8.	Karnal	9,271
9.	Panipat	7,954
10.	Kaithal	4,074
11.	Kurukshetra	7,156
12.	Rohtak	3,119
13.	Bhiwani	3,902
14.	Faridabad	17,110
15.	Gurgaon	13,163
16.	Hissar	6,010
17.	Sirsa	4,807

Statement - II

Sl. No.	Name of Districts	Telephone Provided Connections During 1996-97	Target for Telephone Connections for 1997-98
1	2	3	4
1.	Sonepat	4,310	4,700
2.	Jind	1,788	1,900
3.	Rewari	411	1,500
4.	Mohindergarh	201	1,000
5.	Ambala	7,100	5,000
6.	Yamunanagar	4,050	3,000
7.	Panchkula	185	1,900
8.	Karnal	3,247	4,500

1	2	3	4
9.	Panipat	3,808	4,500
10.	Kaithal	1,600	3,300
11.	Kurukshetra	3,845	4,000
12.	Rohtak	4,594	4,000
13.	Bhiwani	3,913	2,800
14.	Faridabad	5,359	13,000
15.	Gurgaon	7,589	6,000
16.	Hissar	4,618	7,000
17.	Sirsa	4,182	4,900

[English]

Transit Facilities

3752. SHRI ANANT GUDHE : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of various irregularities being practiced and rampant corruption prevalent in Retiring Rooms, Guest Houses for transit facilities for the tourists at various locations;

(b) if so, the steps taken for upgrading these facilities and operating them efficiently;

(c) whether the Government are considering upward revision of rates for Railways accommodation for passengers/tourists; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) A few complaints have been received about Retiring Rooms, Guest Houses are not available on Railways.

(b) The functioning of Retiring Rooms at stations are closely monitored. The facilities available in Retiring Rooms are improved from time to time by ensuring proper maintenance, replacement of old furniture by new ones in phased manner, supply of clean and good quality of linen etc.

(c) and (d) The charges of Retiring Rooms are revised periodically.

Acute Power Shortage in Kerala

3753. SHRI N.K. PREMCHANDRAN :
SHRI K.V. SURENDRA NATH :

Will the Minister of POWER be pleased to state:

(a) whether the Government are aware that Kerala is facing acute power shortage and solely depending upon hydro electric projects;